

1	2	3
2	Railway Stations Re-constructed	375
3	Railway Stations expanded	512
TOTAL		1227

(c) and (d) The revenue earned from commercial usage including shops and advertisements in 2018-19 and 2019-20 (upto January-2020) is as under:

(₹ in crore)

Year	Receipt from STD/PCO Booth	Licence Fee from Book Stall	Advertise- ments Fees	Receipt from Car/Scooter Car Parking at station	Total
2018-19	0.77	6.17	223.53	211.49	441.96
2019-20 (upto January -2020)	2.40	4.97	231.48	166.70	405.55

(e) There are 416 number of stations having lower than 1 lakh/year/coaching (passenger) Earnings.

(f) Construction of new stations is a need based continuous process over Indian Railways based on operational requirement, commercial viability, technical feasibility and resource availability.

Train delays due to engine failure in Bihar

†2366. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has taken cognizance of the fact that recently the failure of engines of important trains on various railway routes in Bihar has resulted in train delays;

†Original notice of the question was received in Hindi.

(b) whether it is also a fact that the said problem gets more aggravated in case of old diesel engines; and

(c) if so, whether Government proposes to replace old engines with new ones to prevent the delay in the operation of trains?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Punctuality of trains is accorded very high priority by Indian Railways. However, trains do get delayed not only due to the factors related to its internal working including engine failure but also due to external factors which are beyond the control of Railways. The punctuality loss cases on diesel loco account have shown a marked improvement in recent months.

The maintenance regime for diesel locomotives has been designed in such a manner that the locomotive would deliver consistent performance irrespective of its age.

(c) Does not arise. However, diesel locomotive are removed from service and condemned on attaining codal life as per extant guidelines.

Setting up of Railway Development Authority

2367. SHRIMATI AMBIKA SONI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government plans to set up a Railway Development Authority;

(b) if so, the details thereof along with its terms of reference; and

(c) the steps taken by Government to enhance non-fare revenue as well as enhance efficiency and performance standards for Railways?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Government has approved the constitution of Rail Development Authority (RDA) in April, 2017. The role/mandate of RDA inter-alia includes providing expert advice to Government to make informed decision on:

(i) Pricing of services commensurate with costs;

(ii) Measures for enhancement of non-fare Revenue;